

(c) These recommendations have been accepted and communicated to the State Government. An amount of Rs. 16.5 crores has been released to the State Government by way of Central assistance during 1972-73. Further releases will be based on the progress of expenditure to be reported by the State Government with reference to the ceilings adopted as also in the light of periodic assessment to be made by Central Teams of the expenditure on relief works.

Seizure of Adulterated Tea at Howrah

6256. SHRI R. V. BADE:
SHRI HUKAM CHAND
KACIHWAI:

Will the Minister of COMMERCE be pleased to state:

(a) whether during the month of March, 1973 about 16 thousand K. Grams of tea was seized at Howrah;

(b) whether too many things not fit for human consumption were found mixed in the tea; and

(c) the action taken by Government in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c). About 52,000 kgs. of tea waste in 1053 bags was seized on 9/10 March, 1973 from a godown at Howrah. The following materials were also seized from the said godown:

| | |
|--|----------|
| (i) Saw dust | 2 bags |
| (ii) Stone chip | 1 bags |
| (iii) Sand (Coloured black) | 2 bags |
| (iv) Coconut fibre mixed sand and leather dust . | 129 bags |
| (v) Black dust looking dust tea | 188 bags |
| (vi) Coloured dust looking like saw dust and Ccw. ung dust | 4 bags |

(vii) 2000 bottles containing liquids with labels "Saribadi Salsa" of Sadhana Aushdhalaya of Dacca. 100 wooden boxes

West Bengal Government have initiated appropriate action against the offenders. Representative samples of the seized goods have been sent by them for chemical analysis.

Deficits in the Budgets of States

6257. SHRI VAYALAR RAVI: Will the Minister of FINANCE be pleased to state:

(a) the total amount of deficit in the budgets of different State Governments and its State-wise break up;

(b) whether the Central Government have given any guidelines to the States to reduce deficit in budgets and if so, the reaction of different States thereto; and

(c) the names of States which approached the Centre for financial help to meet the financial difficulties and the reaction of the Centre thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A statement is laid on the Table of the House.

(b) The State Plan outlays for the current year have been fixed after detailed consultations with the State Governments and on a fully financed basis. The State Governments have been advised that all future operations would have to be on a self-financing basis and a balance would have to be maintained between the flow of resources and expenditure. No State has raised any objection

(c) The Government of Mysore has approached the Centre for financial help to meet its budgetary deficit in 1973-74. The Government have